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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/5012/A

From :- Smti K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A. N. Ghosh,
Presiding Officer/Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the 28th August, 2018.

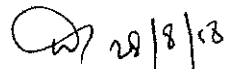
Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2018/713, dtd. 20.08.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 24.08.2018 to the morning of 27.08.2018 to go to Shillong by your official vehicle, at your own cost, has been *granted.*

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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